

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ALD/2017  
CA No. 176/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Shahjahanpur Club Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 97 of the Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SANJAY SAXENA	F.C.A.	Petitioner	Sanjay Saxena
2.	JASWINDER SINGH BAJAJ		"	Jaswinder Singh Bajaj
3.	ANIL KUMAR	PCS	Proposed Party	Anil Kumar
4.	SANJAY KUMAR	On behalf of D.M.	Respondent	Sanjay Kumar

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Sh. Sanjay Saxena, Advocate for the petitioner company alongwith Sh. Jaswinder Sing Bajaj, the Director of the Respondent Company. Sh. Anil Kumar PCS for the proposed party.

In pursuance of the previous direction of this Court, Sh. Sanjay Kumar (N.T) appeared for the D.M. and S.P. of Shahajahanpur as being Honorary President and Secretary of the Shahajahanpur Club, he furnished their comments with regard to the present matter.

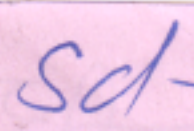
It is a matter of record that District Magistrate and Superintendent of Police of Shahajahanpur as being person designate are Honorary Chairman and Honorary Secretary respectively of the respondent Club. Hence, their written comments are taken on record. The Registry to provide a copy thereof to the petitioner/respondent counsel as well as to the PCS of proposed party.

A copy of this order be communicated to the D.M. and Superintended of Police Shahajahanpur for their information.

The matter be listed on 15<sup>th</sup> December, 2017.

Dated:23.11.2017

Typed by:  
MD. Zaid  
(Stenographer)

  
H.P. Chaturvedi, Member (Judicial)